

Form 1 (Punjab)									
List of cases e-filed during the month of November, 2023									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
		<b>Amritsar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Barnala</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Bathinda</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Faridkot</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Fatehgarh Sahib</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Fazilka</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Ferozepur</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Gurdaspur</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Hoshiarpur</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Jalandhar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Kapurthala</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Ludhiana</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Mansa</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Moga</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Pathankot</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Patiala</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Rupnagar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>SAS Nagar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Sangrur</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>SBS Nagar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Sri Muktsar Sahib</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Tarn Taran</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Chandigarh</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 (Punjab)							
List of cases in which e-Payment of Court fees was made during the month of November, 2023							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
1	ADJ-II, Faridkot	Faridkot	ARB/547/2023	Darshan Singh Vs UOI	D.C.Goyal	01 Nov 2023	01 Nov 2023
2	CJM cum ACJ(SD), Faridkot	Faridkot	EXE/360/2023	Darshan Singh Vs UOI	D.C.Goyal	01 Nov 2023	01 Nov 2023
3	ADJ-II, Faridkot	Faridkot	ARB/546/2023	Gurdev Singh Vs UOI	D.C.Goyal	01 Nov 2023	01 Nov 2023
4	CJM cum ACJ(SD), Faridkot	Faridkot	EXE/361/2023	Gurdev Singh Vs UOI	D.C.Goyal	01 Nov 2023	01 Nov 2023
5	ADJ-II, Faridkot	Faridkot	ARB/548/2023	Malkeet Singh Vs UOI	D.C.Goyal	01 Nov 2023	01 Nov 2023
6	CJM cum ACJ(SD), Faridkot	Faridkot	EXE/359/2023	Malkeet Singh Vs UOI	D.C.Goyal	01 Nov 2023	01 Nov 2023
7	CJ(SD), Faridkot	Faridkot	CS/880/2023	Kulwinder Kaur Vs Gurmukh Singh	Prabhjeet Kaur	31 Oct 2023	02 Nov 2023
8	CJ(SD), Faridkot	Faridkot	CS/891/2023	Harpal Singh Sandhu Vs Swarnpreet Kaur	N.K. Maheswari	03 Nov 2023	02 Nov 2023
9	ADJ-II, Faridkot	Faridkot	ARB/574/2023	Gurmeet Singh VS UOI	D.C.Goyal	08 Nov 2023	08 Nov 2023
10	CJ(SD), Faridkot	Faridkot	CS/892/2023	Neetu Singla Vs Satish Kumar Singla	Rahul Chaudhary	03 Nov 2023	03 Nov 2023
11	ACJ(SD), Faridkot Court No.6	Faridkot	CS/895/2023	State Bank Of India Vs M/S Singh Telecom	S.V.Singh	03 Nov 2023	03 Nov 2023
12	CJ(SD), Faridkot	Faridkot	CS/898/2023	State Bank Of India Vs M/S Sumit Karyana	R.S. Kakkar	04 Nov 2023	04 Nov 2023
13	CJ(JD), Faridkot Court No.11	Faridkot	CS/897/2023	State Bank Of India Vs Charanjit Kaur	R.S. Kakkar	04 Nov 2023	04 Nov 2023
14	CJM cum ACJ(SD), Faridkot	Faridkot	CS/819/2023	State Bank Of India Vs M/S Pet Care Punjab and Sind Bank Vs Gurpreet Singh	R.S. Kakkar	04 Oct 2023	04 Nov 2023
15	CJ(SD), Faridkot	Faridkot	CS/587/2023	Punjab and Sind Bank Vs Gurpreet Singh	Dildeep Singh	11 July 2023	08 Nov 2023
16	CJ(JD), Faridkot Court No.13	Faridkot	CS/910/2023	Jindal Industries Vs Waheguru Tiles Industry	Jatinder Marria	09 Nov 2023	09 Nov 2023
17	CJM cum ACJ(SD), Faridkot	Faridkot	CS/765/2019	Karnail Singh Vs Ram Kumar	Jaskaran Singh	01 Oct 2019	09 Nov 2023
18	CJ(JD), Faridkot Court No.13	Faridkot	CS/792/2023	Punjab and Sind Bank Vs Karamjit Kaur	Dildeep Singh	26 Sep 2023	09 Nov 2023
19	CJ(JD), Faridkot Court No.13	Faridkot	CS/915/2023	Gurlal Singh Vs Akhlesh Kumar	Jaswant Singh	10 Nov 2023	10 Nov 2023
20	CJ(JD), Faridkot Court No.11	Faridkot	CS/914/2023	Rajwinder Singh Vs Sadhu Ram	A.K. Chawla	10 Nov 2023	10 Nov 2023
21	CJ(SD), Faridkot	Faridkot	CS/920/2023	Nageshvar Prasad Mishra Vs Nirmal Singh	Sunil Chawla	15 Nov 2023	15 Nov 2023
22	CJ(SD), Faridkot	Faridkot	CS/764/2023	Canara Bank Vs M/s Harkrishan Trading Co.	Dildeep Singh	18 Sep 2023	16 Nov 2023
23	CJ(SD), Faridkot	Faridkot	CS/732/2023	Punjab National Bank Vs Harkirat Singh	Dildeep Singh	11 Sep 2023	21 Nov 2023
24	CJM cum ACJ(SD), Faridkot	Faridkot	CS/932/2023	Davinder Kaur Vs Sajjan Sharma	R.S.Sarao	22 Nov 2023	22 Nov 2023
25	D&SJ, Faridkot	Faridkot	CA/145/2023	Sukhwinder Singh Sahota Vs Ravinder Nath	M.S.Brar	23 Nov 2023	23 Nov 2023
26	CJM cum ACJ(SD), Faridkot	Faridkot	CS/936/2023	Bhinderpal Singh VS Gurmeet Kaur and others	J.S. Marwaha	24 Nov 2023	24 Nov 2023
27	ACJ(SD), Faridkot Court No.6	Faridkot	CS/262/2023	PNB VS Harcharan Singh	R.S. Kakkar	01 April 2023	24 Nov 2023
28	ACJ(SD), Faridkot Court No.6	Faridkot	CS/313/2023	UCO Bank Vs Hamek Singh	R.S. Kakkar	17 April 2023	24 Nov 2023
29	D&SJ, Faridkot	Faridkot	CA/146/2023	Darshan Singh VS Bihari Lal & others	D.C.Goyal	28 Nov 2023	28 Nov 2023
30	ACJ(SD), Faridkot Court No.6	Faridkot	CS/237/2023	SBI Vs Baljinder Singh & Others	R.S. Kakkar	22 March 2023	28 Nov 2023
31	ACJ(SD), Faridkot Court No.6	Faridkot	CS/664/2023	Canara Bank Vs Angrez Kaur	Dildeep Singh	10 Aug 2023	28 Nov 2023
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil

		<b>Ferozepur</b>	Nil	Nil	Nil	Nil	Nil
		<b>Gurdaspur</b>	Nil	Nil	Nil	Nil	Nil
		<b>Hoshiarpur</b>	Nil	Nil	Nil	Nil	Nil
		<b>Jalandhar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Kapurthala</b>	Nil	Nil	Nil	Nil	Nil
		<b>Ludhiana</b>	Nil	Nil	Nil	Nil	Nil
		<b>Mansa</b>	Nil	Nil	Nil	Nil	Nil
		<b>Moga</b>	Nil	Nil	Nil	Nil	Nil
		<b>Pathankot</b>	Nil	Nil	Nil	Nil	Nil
		<b>Patiala</b>	Nil	Nil	Nil	Nil	Nil
		<b>Rupnagar</b>	Nil	Nil	Nil	Nil	Nil
		<b>SAS Nagar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Sangrur</b>	Nil	Nil	Nil	Nil	Nil
		<b>SBS Nagar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Sri Muktsar Sahib</b>	Nil	Nil	Nil	Nil	Nil
		<b>Tarn Taran</b>	Nil	Nil	Nil	Nil	Nil
		<b>Chandigarh</b>	Nil	Nil	Nil	Nil	Nil

Form 3 (Punjab)							
List of cases in which Electronic Service of Process has taken place during the month of November, 2023							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4 (Punjab)						
List of total no. of cases randomly allocated during the month of November, 2023						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
1	ADJ	Chandigarh	Ms. Anshu Shukla, ADJ	31	ARB-3, EXE-2	
2	ADJ	Chandigarh	Sh.Jaibir Singh, ADJ	24	AND CIVIL SUIT	4
3	ADJ	Chandigarh	SH NARENDER, ADJ	16	ARB <sup>1</sup>	3

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of November, 2023							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
1	Ms. Anshu Shukla ADJ	Chandigarh	ARB/1021/2022	M/S BHALLA AND ASSOCIATES BUILDERS AND GOVT. CONTRACTOR Vs. PUNJAB MANDI BOARD	RAJIV SHARMA /	23/12/2022	21-10-2023
2	Ms. Anshu Shukla ADJ	Chandigarh	ARB/1204/2018	PUNJAB EDUSAT SOCIETY Vs. HUGHES COMMUNICATION INDIA LIMITED	RAVI INDER SINGH /	19/12/2018	16-10-2023
3	Ms. Anshu Shukla ADJ	Chandigarh	ARB/261/2019	RAVINDER KUMAR Vs. DSC LIMITED	PREETI TANEJA /	14/03/2019	16-10-2023
4	Ms. Anshu Shukla ADJ	Chandigarh	ARB/28/2019	HUGHES COMMUNICATION INDIA LTD Vs. PUNJAB EDUSAT SOCIETY	ANKUR MAHINDRO /	08/01/2019	16-10-2023
5	Ms. Anshu Shukla ADJ	Chandigarh	ARB/317/2019	TIGER COATING GMBH AND CO Vs. SUNNY KHAKSE	KUNAL DUTTA /	19/03/2019	13-10-2023
6	Ms. Anshu Shukla ADJ	Chandigarh	ARB/340/2023	IDFC FIRST BANK LTD Vs. PARMOD KUMAR	HARJIT S. KATHPAL /	17/05/2023	13-10-2023
7	Ms. Anshu Shukla ADJ	Chandigarh	ARB/341/2023	IDFC FIRST BANK LTD Vs. BAHADUR	HARJIT S. KATHPAL /	17/05/2023	13-10-2023
8	Ms. Anshu Shukla ADJ	Chandigarh	ARB/342/2023	IDFC FIRST BANK LTD Vs. JAI SINGH	HARJIT S. KATHPAL /	17/05/2023	13-10-2023
9	Ms. Anshu Shukla ADJ	Chandigarh	ARB/389/2018	PUNJAB INFRASTRUCTURE DEVELOPMENT BOARD Vs. SPIRIT GLOBAL CONSTRUCTION PVT LTD	VARUN KATYAL /	31/05/2018	05-10-2023
10	Ms. Anshu Shukla ADJ	Chandigarh	ARB/404/2023	DSL RICE MILLS Vs. THE PUNJAB STATE CIVIL SUPPLY CORPORATION LTD.	JAPINDER SINGH /	01/07/2023	20-10-2023
11	Ms. Anshu Shukla ADJ	Chandigarh	ARB/451/2019	THE HARYANA STATE CO-OPERATIVE SUPPLY AND MERKETING FEDERATION LTD Vs. M/S NATIONAL COLLATERAL MANAGEMENT SERVICES LTD	P.S.RANA /	12/04/2019	26-10-2023
12	Ms. Anshu Shukla ADJ	Chandigarh	ARB/451/2020	TATA MOTORS LTD. Vs. M/S LUDIANA CITY BUS SERVICES LTD.	INDERJEET SINGH /	18/06/2020	03-10-2023
13	Ms. Anshu Shukla ADJ	Chandigarh	ARB/483/2020	NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY Vs. SREI INFRASTRUCTURE FINANCE LTD	SHOBIT PHUTELA /	22/07/2020	04-10-2023
14	Ms. Anshu Shukla ADJ	Chandigarh	ARB/484/2020	NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY Vs. SREI INFRASTRUCTURE FINANCE LTD	SHOBIT PHUTELA /	22/07/2020	04-10-2023
15	Ms. Anshu Shukla ADJ	Chandigarh	ARB/503/2019	NAVDEEP SHARMA Vs. PNB HOUSING FINANCE LIMITED	GEETA MUNISH KUMAR(MS) /	23/04/2019	16-10-2023
16	Ms. Anshu Shukla ADJ	Chandigarh	ARB/551/2022	SHIV BHANDAR CONSTRUCTION CO Vs. PUNJAB WATER SUPPLY AND SEWERAGE BOARD	KAMAL KANT /	21/07/2022	09-10-2023
17	Ms. Anshu Shukla ADJ	Chandigarh	ARB/553/2022	CHIEF ENGINEER Vs. AGGARWAL TRADERS	GIAN CHAND BABBAR /	22/07/2022	25-10-2023

Form 5 (Punjab) List of cases in which Case Management Hearing was held during the month of November, 2023							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
18	Ms. Anshu Shukla ADJ	Chandigarh	ARB/600/2021	CHANDIGARH INDUSTRIAL AND TOURISM DEVELOPMENT CORPORATION LTD Vs. SUNRISE HOUSEKEEPING AND SUPPORT SERVICES P LTD	VIKAS SHARMA /	12/08/2021	03-10-2023/23-10-2023/30-10-2023
19	Ms. Anshu Shukla ADJ	Chandigarh	ARB/652/2019	SIRI DURGA RICE MILLS Vs. PUNJAB STATE WAREHOUSING CORPORATION	DINESH MAHTO / AJAY SOOD	23/05/2019	06-10-2023
20	Ms. Anshu Shukla ADJ	Chandigarh	ARB/683/2021	CHANDIGARH INDUSTRIAL AND TOURISM DEVELOPMENT CORPORATION LTD Vs. SUNRISE INTEGRATED FACILITY PVT LTD	VIKAS SHARMA /	17/09/2021	03-10-2023/23-10-2023/30-10-2023
21	Ms. Anshu Shukla ADJ	Chandigarh	ARB/686/2021	BOPARAI MARTIAL SECURITY PVT LTD Vs. PUNJAB STATE CONTAINER AND WAREHOUSING CORPORATION	PRADEEP BEDI /	21/09/2021	31-10-2023
22	Ms. Anshu Shukla ADJ	Chandigarh	ARB/689/2021	HARYANA STATE ROADS AND BRIDGES DEVELOPMENT CORPORATION LTD Vs. PNC INFRA TECH LTD	PURAN SINGH RANA /	28/09/2021	0-2023/27-10-2023
23	Ms. Anshu Shukla ADJ	Chandigarh	ARB/690/2021	HARYANA STATE ROADS AND BRIDGES DEVELOPMENT CORPORATION LTD Vs. CENTRODORSTORY (INDIA) P LTD	PURAN CHAND RANA /	28/09/2021	0-2023/27-10-2023
24	Ms. Anshu Shukla ADJ	Chandigarh	ARB/691/2021	CHANDIGARH ADMINISTRATION Vs. UNITECH LTD	GP /	01/10/2021	21-10-2023
25	Ms. Anshu Shukla ADJ	Chandigarh	ARB/698/2020	DASHMESH RICE MILLS Vs. PUNJAB STATE WAREHOUSING CORPORATION	A.P SINGH /	23/12/2020	25-10-2023
26	Ms. Anshu Shukla ADJ	Chandigarh	ARB/709/2022	ROSHAN RAJDEEP TOLLWAYS LTD Vs. SECRETARY	PARVEEN KUMAR MOUDGIL /	10/10/2022	13-10-2023
27	Ms. Anshu Shukla ADJ	Chandigarh	ARB/825/2021	UNITECH LTD Vs. CHANDIGARH ADMINISTRATION	SIDHARATH BATRA /	02/12/2021	21-10-2023
28	Ms. Anshu Shukla ADJ	Chandigarh	ARB/859/2022	STATE OF PUNJAB Vs. M/S DALJIT SINGH AND BROS	G.P. /	08/12/2022	18-10-2023
29	Ms. Anshu Shukla ADJ	Chandigarh	ARB/978/2019	ANSAL HOUSING AND CONSTRUCTION LIMITED Vs. BALDEV SINGH	VIKAS CHATRATH /	03/08/2019	17-10-2023
30	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/507/2022	AYAAN FOODS VS. M/S BURMAN HOSPITALITY	SH. ROHIT SURI FOR OBJECTOR, SH. VIVEK KATHURIA FOR RESP. NO. 1	31.05.2022	03.10.2023
31	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	CIVIL SUIT/16/2022	ALLENERS MEDICAL SYSTEMS VS. M/S EPICOR SOFTWARE CORP.	SH. SAJEEV TRIKHA FOR PETITIONER, SH. GAGANDEEP SINGH CHEEMA FOR DEFENDANT	20.10.2022	03.10.2023
32	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	EXE/22/2021	ANIL AND COMPANY VS. PUNJAB SMALL INDUSTRIES	SH. R.K.SYAL FOR DH AND SH. VANEESH KHANNA JD	11.01.2021	07.10.2023
33	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	EX/675/2022	M/S GODWANA ENGINEERS LTD VS. PUNJAB WATER SUPPLY	SH. JAGDEEP SINGH RANA FOR DH AND SH. HARISH RIKHARI ADV. FOR Jds.	17.11.2022	07.10.2023
34	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	EX/635/2022	KIRAN IMPEX VS. M/S HEALTH BIOTECH LTD	SH. ARSHDEEP BHULLAR FOR DH	01.11.2022	09.10.2023
35	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/473/2020	DIRECTOR GENERAL VS. SWASTIKA ENTERTAINMENTS LTD.	SH. HUKUM SINGH GP FOR PETITIONER, SH. JASBIR SINGH AHLAWAT FOR RESPONDENT	13.07.2020	09.10.2023
36	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/472/2020	DIRECTOR GENERAL VS. SWASTIKA ENTERTAINMENTS LTD.	SH. HUKUM SINGH GP FOR PETITIONER, SH. JASBIR SINGH AHLAWAT FOR RESPONDENT	13.07.2020	09.10.2023
37	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/226/2023	GURU NANAK TOUR AND TRAVELS LTD. V.S STATE OF PUNJAB	SH. PARDEEP KUMAR KAPILA FOR PETITIONER, SH. ARSHDEEP BHULLAR FOR RESPONDENT NO. 2 AND 3	14.03.2023	10.10.2023
38	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/130/2023	M/S PICCADILY SUGAR AND ALLIED INDUSTRIES LTD. VS. PUNJAB STATE INDUSTRIAL DEVELOPMENT CORP LTD.	SH. VIVEK KATHURIA FOR PETITIONER. SH. PUNEET JINDAL FOR RESP NO. 1, SH. SUNNY KUMAR GP FOR RESP NO. 2 TO 4	21.02.2023	10.10.2023
39	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/295/2023	PUNJAB STATE GRAIN VS KRISHAN RICE	SH BHANU PARTAP SINGH FOR PETITIONER	03.05.2023	10.10.2023
40	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/203/2023	STATE OF PUNJAB VS. S.P SINGLA	GP FOR PETITIONER	09.03.2023	10.10.2023
41	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/204/2023	STATE OF PUNJAB VS. S.P SINGLA	GP FOR PETITIONER	09.03.2023	10.10.2023
42	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/205/2023	STATE OF PUNJAB VS. S.P SINGLA	GP FOR PETITIONER	09.03.2023	10.10.2023

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of November, 2023							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
43	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/56/2022	PUNJAB STATE COOPERATIVE MILK PRODUCERS FED.LTD. VS. TCI FREIGHT	SH. AJAY SOOD FOR PETITIONER AND SH. MANINDER ARORA FOR RESPONDENT	20.01.2022	11.10.2023
44	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/145/2023	EXECUTIVE ENGINEER PUNJAB WATER SUPPLY VS. M/S C&C-SE & ANR.	SH. SARTHAK GUPTA FOR PETITIONER	22.02.2023	11.10.2023
45	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/146/2023	EXECUTIVE ENGINEER PUNJAB WATER SUPPLY VS. M/S C&C-SE & ANR.	SH. SARTHAK GUPTA FOR PETITIONER	22.02.2023	11.10.2023
46	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/147/2023	EXECUTIVE ENGINEER PUNJAB WATER SUPPLY VS. M/S C&C-SE & ANR.	SH. SARTHAK GUPTA FOR PETITIONER	22.02.2023	11.10.2023
47	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/148/2023	EXECUTIVE ENGINEER PUNJAB WATER SUPPLY VS. M/S C&C-SE & ANR.	SH. SARTHAK GUPTA FOR PETITIONER	22.02.2023	11.10.2023
48	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/944/2022	STATE OF PUNJAB VS. JAGDEEP SINGH	SH. GAURAV GUPTA AS WELL AS SH. SUNNY KUMAR GP FOR PETITIONER, SH. DURGA DUTT SHARMA FOR RESPONDENT NO.1	19.12.2022	13.10.2023
49	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/773/2022	PUNJAB MANDI BOARD VS. M/S NARULA BUILD WELL	SH. SANJEEV SHARMA FOR OBJECTOR	14.11.2022	16.10.2023
50	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/130/2023	M/S PICCADILY SUGAR AND ALLIED INDUSTRIES LTD. VS. PUNJAB STATE INDUSTRIAL DEVELOPMENT CORP LTD.	SH. VIVEK KATHURIA FOR PETITIONER.	21.02.2023	16.10.2023
51	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	CS/05/2022	BANAL PREFABS VS. M/S VARINDERA CONSTRUCTION LTD	SH. PARAS MONEY GOEL FOR PLAINTIFF, SH. ARSHDEEP SINGH CHEEMA FOR DEFENDANT	23.08.2022	18.10.2023
52	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/522/2022	MANHAS BUILDER VS. WISDOM ARK SCHOOL	SH. N.S. RANA FOR PETITIONER, SH. NIKHIL HANDU FOR RESP. NO. 1	02.07.2022	20.10.2023
53	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/119/2023	M/S DALANWAL RICE MILLS VS. PUNJAB STATE GRAINS PROCUREMENT CORPORATION LTD	SH. DAMAN DHIR FOR PETITIONER	20.02.2023	20.10.2023
54	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/161/2023	PUNJAB SMALL INDUSTRIES AND EXPORT CORP LTD. V.S SANJEEV KUMAR GOYAL & ANR.	SH. R.C. SHARMA FOR PETITIONER	24.02.2023	20.10.2023
55	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	CIVIL SUIT/09/2023	INDIAN ACRYLIC VS VEE KAY ENTERPRISES	SH YOGESH MITTAL FOR PETITIONER	23.10.2023	23.10.2023
56	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	Arb/475/2018	STATE OF HARYANA VS. BANSAL RICE MILLS	SH. HARISH BANSAL FOR PETITIONER AND SH. B.S. WALIA FOR RESP. NO. 1	21.07.2018	25.10.2023
57	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	Arb/476/2018	STATE OF HARYANA VS. BANSAL RICE MILLS	SH. HARISH BANSAL FOR PETITIONER AND SH. B.S. WALIA FOR RESP. NO. 1	21.07.2018	25.10.2023
58	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/474/2023	CHANDIGARH HOUSING VS M/S B.L MEHTA	SH CHARANJIT SHARMA FOR PETITIONER	29.07.2023	26.10.2023
59	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	EXE/534/2022	HGCL NIRAJ SUPREME P.LTD. VS. STATE OF PUNJAB	SH. AMANDEEP SINGH TALWAR FOR DH	26.08.2022	26.10.2023
60	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	EXE/536/2022	HGCL NIRAJ SUPREME P.LTD. VS. STATE OF PUNJAB	SH. AMANDEEP SINGH TALWAR FOR DH	26.08.2022	26.10.2023
61	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	EXE/535/2022	HGCL NIRAJ SUPREME P.LTD. VS. STATE OF PUNJAB	SH. AMANDEEP SINGH TALWAR FOR DH	26.08.2022	26.10.2023
62	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	EXE/887/2023	THYSSENKRUPP ELEVATOR VS PUBLIC WORK DEPTT	SH SAURABH GULIA FOR PETITIONER	27.10.2023	27.10.2023
63	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/821/2021	M/S DHALIWAL OIL CARRIER VS. HPCL	SH. R.K. SYAL FOR APPLICANT AND SH. PARVEEN SHARMA FOR RESP. NO. 1 TO 3	30.11.2021	27.10.2023
64	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/193/2023	PUNJAB RICE AND GENERAL MILLS VS PUNJAB AGRO FOOD GRAINS	SH VINAY KASHYAP FOR PETITIONER	03.03.2023	27.10.2023
65	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	CS/1/2021	JAI MARKETING PVT. LTD VS. M/S ITC LTD	SH. PARAS MONEY GOYAL FOR PLAINTIFF, SH. VIKAS JAIN FOR DEFENDANT	19.04.2021	30.10.2023
66	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/703/2023	MLGC-ECC-VIPL VS THE PUNJAB STATE FEDERATION	SH ROHAN MARKAND FOR PETITIONER	30.10.2023	30.10.2023
67	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/704/2023	MLGC-ECC-VIPL VS THE PUNJAB STATE FEDERATION	SH ROHAN MARKAND FOR PETITIONER	30.10.2023	30.10.2023
68	Sh Narender ADJ,	Chandigarh	ARB 817/2022	MAND AGRO VS THE PUNJAB STATE	VIPUL JAIN	25.11.2022	6.10.2023



Form 5 (Punjab) List of cases in which Case Management Hearing was held during the month of November, 2023							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
69	Sh Narender ADJ,	Chandigarh	ARB 746/2017	PUNJIB SMALL IND. VS RAJ KUMAR	R.C. SHARMA	09.10.2017	07.10.2023,26.10.2023
70	Sh Narender ADJ,	Chandigarh	CIVIL SUIT 8/2017	JOGINDER SINGH VERSUS RAJEEV KUMAR	VIKAS JAIN	04.12.2017	05.10.2023,30.10.2023
71	Sh Narender ADJ,	Chandigarh	EX 246/2018	RAJ KISHAN VS PB SMALL INDUSTRIES	NIKHIL HANDA	17.02.2018	07.10.2023,26.10.2023
72	Sh Narender ADJ,	Chandigarh	CO. SUIT 5/2022	SHRI NIWASA ROAD VS S S	RAKESH SOBTI	31.08.2022	17.10.2023
73	Sh Narender ADJ,	Chandigarh	ARB 737/2021	PB STATE COOPERATIVE VS GARG AGRO	D.P. GUPTA	17.11	17.10.2023
74	Sh Narender ADJ,	Chandigarh	CS 28/2018	NECTOR BIO PHARMA VS INNOVATIVE LIFE	AJAY PAL SINGH	10.07.2018	18.10.2023
75	Sh Narender ADJ,	Chandigarh	CO. SUIT 1/2022	COPENHAGAN HOS. VS A.R. IMPEX	MANVINDER SINGH	06.01.2022	20.10.2023
76	Sh Narender ADJ,	Chandigarh	CIVIL SUIT 1/2016	MS LANCER PHARMA VERSUS MS KABSON	VIKAS JAIN	12.04.2016	06.10.23,30.10.23
77	Sh Narender ADJ,	Chandigarh	CIVIL SUIT 7/2022	SMRAT LAMINATE VS BALAJI UDYOG	CHETAN GOEL	12.09.2022	20.10.2023
78	Sh Narender ADJ,	Chandigarh	CIVIL SUIT 9/2017	JOGINDER SINGH VS HARJINDER SINGH	VIKAS JAIN	04.12.2017	20.10.23,31.10.23
79	Sh Narender ADJ,	Chandigarh	ARB 492/2021	THE PB STATE COOP. VS KAILASH	J.R. SYAL	19.03.2021	27.10.2023
80	Dr.Rajneesh ADJ,	Chandigarh	ARB/736/2017	JAGDISH VS SHRI RAM TRANSPORT	NITIN ARORA	28.09.2017	06.10.2023,12.10.2023
81	Dr.Rajneesh ADJ,	Chandigarh	ARB/239/2018	SHARVAN VS KOTAK MAHINDRA	Naresh. S Rana	11.04.2018	25.10.2023
82	Sh.Rajeev k.Beri ADJ,	Chandigarh	ARB/333/2020	PUNJAB KHADI AND VILLAGE INDUSTRIES BOARD Vs DARSHAN LAL	SH NIRMAL SINGH JAGDEVA	06.03.2020	17.10.2023
83	SH.Rahul Garg ACJM	Chandigarh	2178/2020	M/S RAJASTHAN VS. PSIDC	MANDEEP SINGH KHILLAN	05.11.2020	15-11-2023
84	SH.Rahul Garg ACJM	Chandigarh	2466/2018	IMPACT FOOD VS. M/S KWALITY	ANIL AGGARWAL	13.08.2018	08-12-2023
85	SH.Rahul Garg ACJM	Chandigarh	317/2020	BOARD OF TRUSTEE VS. PSIDC	GAGAN ANAND	14.02.2020	09-12-2023
86	SH.Rahul Garg ACJM	Chandigarh	753/2017	M/S RAGAV VS. M/S EAST	AJIT SINGH	05.05.2017	14-11-2023
87	SH.Rahul Garg ACJM	Chandigarh	898/2016	NECTOR VS. NATIONAL VECC	VISHAL KUMAR	18.05.2016	30-11-2023
88	SH.Rahul Garg ACJM	Chandigarh	24/2018	ATULYA VS. SBI	RAJESH KUMAR	08.01.20218	14-11-2023
89	SH.Rahul Garg ACJM	Chandigarh	1169/2016	KWALS VS. INT.COMM.	DEEPAN SHARMA	13.07.2016	17-11-2023
90	SH.Rahul Garg ACJM	Chandigarh	2229/2015	M/S LIFE VS. TREATWELL	SUNEET SHARMA	05.12.2015	20-11-2023
91	SH.Rahul Garg ACJM	Chandigarh	1896/2014	BAJAJ ELEC. VS. AREN ENTP.	RAJA BAHADUR SINGH	19.08.2014	09-11-2023
92	SH.Rahul Garg ACJM	Chandigarh	425/2017	APEX METAL VS. MALWA	GURDIT SINGH	16.03.2017	07-11-2023
93	SH.Rahul Garg ACJM	Chandigarh	195/2021	GUJRAT VS. PB. FINANCIAL	MANDEEP SINGH KHILLAN	03.02.2021	22-11-2023
94	SH.Rahul Garg ACJM	Chandigarh	1531/2017	SIKKA INDIA VS. SAI CREATIONS	RAKESH SHARMA	29.09.2017	17-11-2023
95	SH.Rahul Garg ACJM	Chandigarh	1895/2014	SURYA VS NAMIT	ASHUTOSH	19.08.2014	DID
96	SH.Rahul Garg ACJM	Chandigarh	2337/2014	DEEPAK VS DEVRAJ	PRADEEP BEDI	06.10.2014	DISPOSED
97	SH.Rahul Garg ACJM	Chandigarh	1884/2016	VERMA MOTERS VS. INDUSIND	CHETAN GOEL	19.10.2016	DID ON 03-10-2023
98	SH.Rahul Garg ACJM	Chandigarh	803/2018	A.K.ADV.T. VS. AMAR UJALA	HARI OM CHOUDHARY	03.05.2018	05-12-2023
99	SH.Rahul Garg ACJM	Chandigarh	51/2017	BAJAJ ELEC VS. SELZ	RAJA BAHADUR SINGH	09.01.2017	09-11-2023
100	SH.Rahul Garg ACJM	Chandigarh	1703/2017	NEW DADILA VS. SINGA BUILDER	ARIF QURESHI	26.10.2017	07-11-2023
101	Sh.Rahul Garg ACJM, Judge Jr.Division, Chandigarh	Chandigarh	COMMERCIAL SUIT 1/2022	SIKAND STANDLY ENTP LTD.VS AUTOPACE NETWORK	SH.KAMAL KANT	02-09-2022	09-11-2023

Form 6 (Punjab) Contested Commercial cases disposed during the month of November, 2023													
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
	Ms. Harsimranjit Kaur, CJJD	Ludhiana	CS-4152-2017	Rajinder Sharma Vs Ram Parshad Jain	Ms. Pooja Rani & Sh. Prabhjot Singh	43011	N.A.	45253	2242	Contested	N.A.	N.A.	N.A.
	Ms. Harsimranjit Kaur, CJJD	Ludhiana	CS-1873-2017	Chanpreet Kaur VS Accura info Tech.	Sh. G.S. Grewal and Sh. Manu M	42860	N.A.	45245	2385	Contested	N.A.	N.A.	N.A.
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Ms. Anshu Shukla ADJ	Chandigarh	ARB 543/2021	PUNJAB MANDI BOARD VS WELKIN INDIA	SH SANJIV SHARMA	31-05-2021	NO	17-10-2023	-	CONTESTED	-	-	34 ARB. & CON ACT
2	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	EXE/405/2018	M/S MADHAV BRAHMPUTRA VS STATE OF PUNJAB	SH HARISH CHABBRA ADVOCATE FOR DH, SH SUNNY KUMAR, GP AND SH AJAY SAPEHIA FOR JD	07-04-2018	No	03-10-2023	2005	CONTESTED	03-10-2023	2005	36 OF ARBITRATION AND CONCILIATION